

**V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.**

**In the Court of Hareesha A  
V Addl District and Session Judge  
Cause List Dated 23-06-2021**

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<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>STEPS</u></b>			
1) M.V.C.	112/2019		MUNIRAJU
2) M.A.	15008/2021		A. Lourdu Mariyappa
<b><u>HEARING ON IA</u></b>			
3) R.A.	15057/2019		A.S. NAGENDRA RAO
<b><u>EVIDENCE</u></b>			
4) P AND SC	15018/2020		K.Mohan Kumar
<b><u>ARGUMENTS</u></b>			
5) R.A.	15016/2016		K. SAVITHA
6) R.A.	15057/2018		V. VISHWANATH
7) M.A.	15059/2019		S.N.Tabassum
8) M.A.	15060/2019		S.N.Tabassum
9) M.A.	15061/2019		S.N.Tabassum
10) M.A.	15012/2020		V. ANAND
<b><u>AWAIT LCR</u></b>			
11) R.A.	100/2008		A.R.S.R.
12) R.A.	99/2008		
<b><u>OBJECTION</u></b>			
13) R.A.	15058/2019		D.N.J.
14) M.C.	15013/2020		Prabhakar.M.
<b><u>ARGUMENTS</u></b>			
1) CRL.R.P.	15016/2019		MOHANGOWDA
<b><u>CALL ON</u></b>			
2) SC	15047/2019		P.P.
<b><u>N.B.W.</u></b>			
3) SC	15012/2019		P.P.

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IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 23-06-2021

**MORNING SESSION**

<b>SL. No.</b>	<b>CASE NO.</b>	
1	O.S.	571/18
2	O.S.	376/06
3	O.S.	2063/06
4	O.S.	768/13
5	O.S.	305/19
6	O.S.	871/16
7	O.S.	984/20
8	O.S.	1007/20
9	O.S.	286/14
10	O.S.	227/19
11	O.S.	257/20
12	O.S.	2/2006
13	Misc.	6/2010
14	O.S.	605/12
15	Misc.	42/16

**AFTERNOON SESSION**

1	O.S.	129/12
2	O.S.	322/06
3	O.S.	1319/06
4	O.S.	340/07
5	O.S.	780/08
6	O.S.	37/11
7	O.S.	107/14
8	Ex.	6/2014
9	O.S.	188/15
10	O.S.	696/19
11	O.S.	874/16
12	O.S.	429/06
13	O.S.	529/07
14	O.S.	102/15
15	O.S.	161/14

Prl. Senior Civil Judge & JMFC,  
Devanahalli.

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI**  
**CAUSE LIST DATED 23-06-2021**

**MORNING SESSION**

Sl.No.	Case Type	Case No./year
1	O.S.	620/2009
2	O.S.	13/2010
3	O.S.	349/2012
4	O.S.	361/2012
5	O.S.	118/2017
6	O.S.	148/2017
7	O.S.	348/2017
8	LAC	11/2018
9	O.S.	69/2017
10	O.S.	496/2013
11	O.S.	454/2013
12	O.S.	379/2013
13	O.S.	1572/2006
14	O.S.	1109/2006
15	O.S.	195/2008

**AFTERNOON SESSION**

16	O.S.	1185/2006
17	O.S.	1710/2006
18	O.S.	550/2010
19	O.S.	468/2013
20	O.S.	401/2014
21	O.S.	826/2015
22	O.S.	120/2010
23	M.C.	55/2020
24	M.C.	53/2020
25	O.S.	540/2011
26	O.S.	313/2012
27	O.S.	157/2013
28	Misc.	217/2013
29	O.S.	429/2013
30	EX	491/2013

**II Addl Sr.Civil Judge & Jmfc.,**  
**Devanahalli.**



**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 23-06-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL CASES</b>	<b>CIVIL CASES</b>
<p align="center"><b><u>HEARING</u></b></p> <p>1. Cr.74/2021(VPS)</p> <p align="center"><b><u>SUMMONS</u></b></p> <p>2. C.C.749/2019 3. C.C.2561/2019 4. C.C.3355/2020 5. C.C.3379/2020 6. C.C.3465/2020 7. C.C.3679/2020 8. C.C.3685/2020 9. C.C.5216/2020 10. C.C.5242/2020 11. C.C.5676/2020 12. C.C.3666/2021 13. C.C.3667/2021</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>14. C.C.3854/2021</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>15. C.C.3287/2015</p>	<p align="center"><b><u>HEARING</u></b></p> <p>1. O.S.172/2009 2. O.S.462/2010 3. O.S.778/2012 4. O.S.380/2013 5. O.S.686/2014 6. O.S.310/2017 7. O.S.324/2020</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>8. O.S.98/2006 9. O.S.410/2007 10. O.S.386/2008 11. O.S.84/2009 12. O.S.142/2012 13. O.S.602/2012</p> <p align="center"><b><u>SETTLEMENT</u></b></p> <p>14. O.S.172/2015 15. O.S.250/2016</p>

**NOTE:** All the advocates are requested to strictly follow  
SOP dated 21/05/2021 issued by the Hon'ble  
High Court of Karnataka.

*(Handwritten Signature)*

**C/c Addl.Civil Judge & JMFC.,  
Devanahalli.**